

Purchase of rigs by ONGC

541. SHRI S. M. GURADDI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that Oil and Natural Gas Commission purchased seven off-shore rigs for approximately Rs. 375 crores from (i) Hitachi, Japan (ii) Robinship Yard, Singapore and (iii) CFEN of France during the last two years;

(b) whether it is a fact that some major structural defects were noticed in some of the rigs;

(c) if so, the details thereof;

(d) whether legs of three jack up rigs supplied by Robinship Yard, Singapore and CFEN, France developed faults;

(e) whether ONGC spent Rs. 25 crores to repair these three rigs; and

(f) whether any amount has been recovered from the suppliers for these damages ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) :
(a) No Sir.

(b) to (d). Yes Sir. Cracks developed in the legs of two rigs built in 1982 by Robin Shipyard of Singapore and one rig built in 1981 by CFEN of France.

(e) So far an amount of Rs. 3.10 crores has been incurred on the repair of the legs of two rigs.

(f) No amount could be recovered from the suppliers as the Warrantee period of these rigs had already expired. A claim has however been lodged with the insurance company.

Setting up of power units on cooperative basis

542. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of ENERGY be pleased to state :

(a) whether there is a proposal under the consideration of Government to set up power units on a cooperative basis;

(b) whether some public and private sector industrial units are planning to set up power units on cooperative basis;

(c) whether those units have sought the permission of Government; and

(d) If so, the details of the proposal received and action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) to (d). Proposals have been received for setting up captive power units on a cooperative basis by industrial units in the public and private sectors. The total capacity proposed to be installed in Tamil Nadu, Orissa, Haryana and Gujarat is about 830 MW and the total estimated cost is about Rs. 789 crores. Installation of captive power plants is being permitted where the requirement of power is large and continuous and reliable supply is necessary. Approval to proposals in specific cases can be accorded after availability of necessary inputs such as coal and liquid fuels has been tied up on a sustained basis.

[Translation]

Setting up of courts for cases relating to women

543. SHRI DILEEP SINGH BHURIA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government propose to set up separate courts for disposal of cases relating to women in the country; and

(b) if so, the time by which these are likely to be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) Except the family courts, there is no other proposal to set up separate courts for disposal of case relating to women.

(b) Does not arise

[English]

New drug policy

544. **SHRI V.S. KRISHNA IYER :**
DR. G. VIJAYA RAMA RAO :
SHRI MAHENDRA SINGH :
SHRI K.V. SHANKARAGOWDA :
SHRIMATI KISHORI SINHA :

Will the Minister of **INDUSTRY** be pleased to state :

(a) whether Government have finalised the new drug policy; and

(b) if so, the salient features thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Does not arise.

Guidelines for wages and price fixation in Public Undertakings

545. **SHRI K V. SHANKARAGOWDA :** Will the Minister of **INDUSTRY** be pleased to state :

(a) whether Union Government propose to evolve a new set of broad guidelines for the functioning of public sector enterprises particularly in regard to wages and fixation of prices;

(b) if so, by what time the new guidelines will be issued and the details of the guidelines;

(c) whether it is a fact that a seminar on improvement in productivity in public enterprises was held on 7 May, 1986;

(d) if so, what were the other subjects discussed in the seminar; and

(e) whether the new norms under study were also discussed in that seminar ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K. K. TEWARY) : (a) and (b). The recommendations of Arjun Sen Gupta Committee in regard to 'Wage Policy in Public Enterprises' and 'Pricing in Public Enterprises' are being examined by the Government with a view to formulating specific policies in these areas and a policy decision is yet to be finalised.

(c) to (e). The Parliamentary Forum on Public Sector, the Centre for Public Sector Studies and the National Productivity Council had organised a seminar on "Improvement in Productivity in Public Enterprises" during 6, 7 and 8th May, 86.

The Seminar discussed various issues related to improvement in productivity during its various Business Sessions like (i) Policy Framework for Productivity; (ii) Inter Ministerial Cooperation for Productivity; (iii) Organising for Productivity at enterprise level; (iv) Manning Technological Changes; and (v) Human Resource Development.

[Translation]

Electrification of Scheduled Caste and Tribal villages

546. **SHRI RAM BHAGAT PASWAN :** Will the Minister of **ENERGY** be pleased to state :

(a) the percentage of villages in the country proposed to be electrified during the